

LOK SABHA
UNSTARRED QUESTION NO - 3265
TO BE ANSWERED ON -12/03/2026

CSR Funds spent by PSUs

3265. Shri Govind Makthappa Karjol:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: -

- (a) the details of Corporate Social Responsibility (CSR) funds sanctioned and spent in Chitradurga District, Karnataka by Public Sector Undertakings (PSUs) under the Ministry during the last five years, year-wise; and;
- (b) the name of the implementing agencies, amount of funds sanctioned and utilized, nature of projects and the status of implementation, PSU-wise and project-wise?

ANSWER

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री सुरेश गोपी)**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)**

(a) to (b) Oil & Gas Public Sector companies undertake Corporate Social Responsibility (CSR) activities under the heads identified under Schedule VII of Companies Act, 2013 with special focus on Health (Nutrition, Sanitation and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Oriented Initiatives and care for the Elderly & Differently-abled Persons. CSR is a Board-driven process and the Board of the company is empowered to plan, approve, execute, and monitor the CSR activities of the company based on the recommendations of its CSR Committee. The CSR activities are undertaken by Companies themselves or through any of the implementing agencies selected based on the criteria defined in CSR Rules of Section 135 of the Company Act. The details of CSR funding spent by public sector petroleum companies during last five years in all districts of Karnataka including Chitradurga district Project-wise, State-wise, District-wise are available on the respective websites of major public sector petroleum companies i.e. www.ongcindia.com, www.iocl.com, www.bharatpetroleum.com, www.hindustanpetroleum.com, www.gailonline.com; www.oil-india.com.
